

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 220  
CAA-33/ND/2020**

**IN THE MATTER OF:**

**M/s. Electronic Tender Pvt with**

**M/s. Electronic Tender. Com (India) Pvt. Ltd.**

**...APPELLANT**

**Section**

**Under Section 230-232**

**Order delivered on 17.02.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant**

**:ACS Mohit Singhal, Advocate**

**For the Respondent**

**:**

**ORDER**

Heard the submissions made by the counsel for the applicants. Orders in this matter are reserved.

  
-sd-

**(V.K. Subburaj)  
Member (T)**

  
-sd-

**(P.S.N. Prasad)  
Member (J)**